## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## **APPEAL NO. 329 OF 2017**

**Dated: 29th May, 2018** 

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Radiant Solar Energies Pvt. Ltd. .... Appellant(s)

**Versus** 

Punjab State Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Krishna Kant

Mr. Tajender K. Joshi

Counsel for the Respondent(s) : Mr. Aadil Singh Boparai for R-3

Mr. Anand K. Ganesan Ms. Swapna Seshadri

Mr. Ashwin Ramanathan for R-2

## <u>ORDER</u>

Learned counsel, Mr. Krishna Kant, appearing for the appellant submitted that he is filing rejoinder during course of the day.

Submission made by the learned counsel for the appellant, as stated above, is placed on record.

List the matter on <u>19.07.2018</u> as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

Bn/kt